## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/ 53790 - 53825 Dated, Delhi the Sub:- Notification

Copy forwarded for information and necessary action to:-

- 1. The Officer Concerned.
- 2. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
- 3. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
- 4. The A.OJs (Judl ) Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex (VWDC), Central District, Tis Hazari Courts, Delhi.
- 5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 6. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kuma Gupta )

District Judge (Commercial Court)-07 Officer In-charge Judicial Branch (Central)

For Principal District & Sessions Judge(HQs),

Delhi

107/25

## HIGH COURT OF DELHI AT NEW DELHI

No 54 /Gaz/P.F./Superannuation/2025

Dated: 24 7 25

## NOTIFICATION

Mr. Sanjeev Jain, Officer of Delhi Higher Judicial Service and presently posted as Principal District & Sessions Judge, North-East District, Karkardooma Court Complex, shall stand retired from Delhi Higher Judicial Service in the afternoon of 31<sup>st</sup> October, 2025 on attaining the age of superannuation of 60 years.

It is certified that no disciplinary/departmental proceedings under All India Service (Discipline & Appeal) Rules, 1969 is pending or contemplated against Mr. Sanjeev Jain.



BY ORDER OF THE COURT

Sd/-(Arun Bhardwaj) Registrar General

Dated: 24 7 25

Endst. No. \_\_\_\_/Gaz./P.F./Superannuation/2025

Copy forwarded for information and necessary action to:-

All the Principal District & Sessions Judges in Delhi.

2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.

- 4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
- 5. The Pay and Accounts Officer concerned.

6. Officer concerned.

- 7. Personal file of the officer concerned.
- 8. CR dossier of the officer concerned.

9. Guard file.

(Dileen Nomeni)

(Dileep Namrani) Assistant Registrar (Gaz.-IA)